

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012

Dated : 11th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Delhi Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s): Mr. Vishal Anand

Counsel for the Respondent (s): Mr. Meet Malhotra, Sr. Adv.
Mr. Ravi S.S. Chauhan
Mr. K.M. Varma
Mr. Rinku Gautam for DERC
Mr. Sanjay Sen for Mr. Sanjay
Sen, Amicue Curiae

ORDER

The learned Senior Counsel for the Commission seeks some more time for filing the reply. Accordingly, he is directed to file the same on or before 01.05.2012 after serving copy on the other side.

Post the matter on **21.05.2012**. In the meantime, Rejoinder if any be filed on or before 10.05.2012 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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